IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

MA 292 of 1996 OA 314 of 1996 OA 344 of 1996

Present: Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

Smt. Kabita Sengupta

- VS -

C. P. W. D.

For the Applicant : Mr. J.M. Bhattacharjee, Counsel For the Respondents: Ms. U. Sanyal, Counsel

Date of Order: 30-04-2003

ORDER

MR. A.SATHATH KHAN, JM

When the matter was taken up for hearing to-day, the Ld..

Counsel for the applicant submitted that the O.A. has become infructuous. Accordingly, the same is dismissed as having become infructuous. The MA has also become infructuous. Accordingly, the same is also dismissed. However, it appears that the applicant has made a representation for transferring her to Calcutta. Accordingly, the respondents are directed to consider her request as and when vacancy will arise in Calcutta.

Member (J)

Member(A)